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# The Assam Gazette

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EXTRAORDINARY

/ প্ৰাপ্ত-কৰ্'ত্ব দ্বাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

নং 46 দিশপুৰ, সোমবাৰ, 28 মাৰ্চ, 1977, 7 ত'চ, 1899 শক No. 46 Dispur, Monday, 28th March, 1977, 7th Chiatra, 1899 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

NOTIFICATION

The 28th March 1977

No.LJL.35/77/1.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

### ASSAM ACT I OF 1977

(Received the assent of the Governor on 27th March, 1977)

THE ASSAM APPROPRIATION (No. I) ACT, 1977

An

from and out of the Consolidated Fund of the State of
Assam to the service of the year ending on the
thirty first day of March, 1977

It is hereby enacted in the Twenty-eighth Year of the Republic of India as follows:—

Short title 1. (1) This Act may be called the Assam Appropriation (No. I) Act, 1977.

Withdrawal of Rs.17, 98,12,434 from and out of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Consolidated sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum solidated of Rupees seventeen crores ninetyeight lakhs twelve Fund of the State of Assam for thousand four hundred and thirty-four towards defraying the several charges which will come in course the financial of payment during the year ending on the thirty-first year 1976-77. day of March, 1977 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums, authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes-expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1977.

SCHEDULE

(1) Grant	4	Sums	(5) not exceeding	8
No.	(Major Heads)	Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs	Rs.
1	211-State Legislature-B-State Legislature	-	10,000	10,000
	212—Governor	Ğ.O	1,03,000	1,03,000
2	213—Council of Ministers	3,05,500	***	3,05,500
3	214—Administration of Justice	1,60,000	1,79,500	5,39,500
10	235—Collection of other Taxes on Property and Capital Transaction, 240—Sales Tax and 245—Other Taxes and Dates on Commodities and Services—(I).	1,02,000	lumino es	6,02,000

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# SCHEDULE-contd.

(1)	(2)	(3)		
•		Sums 1	not exceeding	9345 T
Crant No.	Services and purposes (Major Heads)	Voted by the Assembly	Charged on the Consoli- dated Fund	Total
	100 and 2 22 feet and 2 22 fee	Re.	Rs.	Rs.
ê <sup>11</sup>	241—Taxes on Vehicles	88,370		88,370
15	252—Secretariat General Services	85,000		85,000
17	254—Treasury and Accounts Administra- tion—I—Directorate of Accounts and Treasuries.	1,71,000		1,71,000
19	255—Police ••• ••• ••	-	1	1
20	256-Jails	25,46,000	al Line	25,46,080
21	258—Stationery and Printing	16,94,600		16,94,600
22	259—Public Works	3,07,820	14 <b>4</b>	3,07,820
25	265—Other Administrative Services—II—Civil Defence and Home guards.		982	982
27	265—Other Administrative Services—IV— Motor Garages.	6,09,000		6,09,000
28_	265-Other Administrative Services-V-Guest House.	2,56,566	477	2,56,566
29	265-Other Administrative Services-VI Training.	1,77,325	dina	1,77,325
30	265—Other Administrative Services—VII— Other Expenditure, Lotteries etc.	97,900		97,900
31	266—Pension and other Retirement	2,00,000	_	2,00,000
32	Benefits.  267—Aid Materials and equipments -	<b>\$3,38,000</b>		83,38,000
35	277—Education—I—General	1,22,67,417	A	1,22,67,417
42	280—Medical—I	9,90,000	haa saadii ya nayuunii ja	9,99,000
43	281—Family Planning	80,36,000		80,36,000
44	282—Public Health, Sanitation and Water Supply (I)-A-Public Health and Sanitation.	78;33,000	A constant	78,33,600

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# SCHEDULE-Contà.

(1)	(2)		(3)	
Grant		Sums not exceeding		
No.	(Major Heads)	Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Ra.
46	282—Public Health, Sanitation and Water Supply-B-Sewerage and Water Supply (II) T. and C. P.	6,00,000	400	6,00,000
47	283-Housing (I)-A-General	5,00,000	W 10 20 / 7 - 1	5,00,000
50	284-Urban Development-General (II) Town and Country Planning.	5,16,800		5,16,800
51	285—Information and Publicity	10,94,665	***	10,94,665
52	287—Labour and Employment—A—Labour	1,05,294	•••	1,05,294
54	288—Social Security and Welfare—A— Civil Supplies (I).	-	692	692
56	288—Social Security and Welfare—C-Welfare of Scheduled Castes/Scheduled Tribe and Backward Classes (III).	1,00,000	600	1,00,000
57	288—Social Security and Welfare—D—Social Welfare (IV) (P. and D. and T. A. and W. B. C.).	5,20,584	••	5,20,584
62	296—Secretariat Economic Services.	1,00,000		1,00,000
63	298—Co-operation.	3,30,000	679	3,30,000
64	299—Special and Backward Areas-C North Eastern Areas-	2,44,000	***	2,44,000
69	305—Agriculture.	1,00,000		1,00,000
70	306-Minor Irrigation.	28,00,000	5	28,00,000
71	307—Soil and Water Conservation.	19,00,000		19,00,000
72	308-Area Development	2,85,000	•••	2,85,000
73	309-Food and Nutrition	24,31,596	2,677	24,34,273
74	310—Animal Husbandry.	21,81,184	19,958 2	12,01,142
77	313—Forests	14,60,200	1	4,60,200
78	314—Community Development.	1,79,001	•••	1,79,001
79	320—Industries—A—General	3,00,000	••	3,00,000
80	321—Village and Small Industries (1) Sericulture and weaving.	22,24,460	1.00	22,24,460
81	321-Village and Small Industries (11)-Cottage Industries.	1,80,000	98 (1 <b>.11</b> 5-18	1,80,000
83	333-Irrigation, Navigation, Drainage and Flood Control Projects-1-Irrigation.	2,00,000	••••, (3) ••••, (4) 50 1	2,00,000

SCHEDULE—Contd.

(1) (2)

(3)

		Sums not exceeding		
Grant No.	Services and purposes Vo (Major Heads)	Assembly	Charged on the Consolidated Fund	Total
	Company of the second s	Rs.	Rs.	Rs.
84	333—Irrigation, Navigation and Flood Control Projects-G-Flood Control and anti-sea erosion Projects-	15,00,000	••	15,00,000
85	337-Roads and Bridges.	86,45,300		86,45,300
86	338—Roads and Water Transport Services A-Road Transport.	2,32,509		2,32,509
87	338—Road and Water Transport Services- B-Water Transport.	11,00,000	•••	11,00,000
88	339—Tourism	3,93,500		3,93,500
89	363—Compensation and assignment to Local Bodies and Panchayati Raj Institutions.	68,96,983	ing ample A-loans for	8,96,983
90	459—Capital outlayon Public Works.	44,80,351		44 0,35.
91	477—Capital outlay on Education, Art and Culture, 480—Capital outlay on Medical, 481—Capital outlay on Family Planning, 482—Capital outlay on Public Health, Sanitation and Water Supply, 488—Capital outlay on Social Security and Welfare-E-Other Social Security and Welfare-Programme, 495—Capital outlay on other Social and Community Services, 510—Capital outlay on Community Development and 544—Capital out y on other Transport and Communication Services.	End aparty	10,471	21,00,471
92	483—Capital outlay on Housing-A-Government Residential Buildings.	37,46,118	3	37,46,118
93	484—Capital outlay on Urban Develop- ment-G-Assam Capital Construction.	24,09,98		24,09,980
96	499—Capital Outlay on Special and Backwa Areas-C-North Eastern Areas.	ord 66,87,030	)	66,87,030
98	506—Capital outlay on Irrigation, Soil Conservation and Area Development (I)	57,00,000	80,000	57,80,000
99A	512—Capital Outlay on Fisheries.	10,00,000		10,00,000
101	521—Capital outlay on Village and Small Industries.	7,00,000	PAROLETT'	7,00,000
106	533—Capital outlay on Irrigation, Naviga- tion, Drainage and Flood Control Projects (I)	15,00,000	•••	15,00,000

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### SCHEDULE-contd.

(1)	(2)		(3)		
Grant	Services and Purposes (Major Heads)	Sums not exceeding			
No.		Voted by the Assembly	Charged on the Consoli- dated Fund		
		Rs.	Rs.	Rs.	
107	533—Capital outlay on Irrigation, Naviga- tion, Drainage and Flood Control Projects-G-Flood Control and anti-sea erosion Projects (II)	3,50,00,000		3,50,00,000	
108	537—Capital outlay on Roads and Bridges	2,01,83,948	2,415	2,01,86,363	
111	682—Loans for Public Health, Sanitation and Water Supply (II).	3,22,700	••• 1 = 1	3,22,700	
112	683—Loans for Housing.	2,00,000	240 PM - 1	2,00,000	
- 113	684—Loans for Urban Development	1,06,450		1,06,45	
115	695—Loans for other Social and Community Services	7,00,000	uo la igali	7,00,000	
116	698-Loans for Co-operative Societies	19,78,125	o 1:0 1:2 	19,78,125	
118	705—Loans for Agriculture.	4,00,000		4,00,000	
123	721—Loans for Village and Small Industries	24,40,000	Line do do utilo	24,40,000	
125	726-Loans for Consumer Industries	57,000	•••	57,000	
127	766—Loans to Government Servants	83,14,462		83,14,462	
	TOTAL EXPENDITURE FROM THE CONSOLIDATED FUND.	17,94,02,738	4,09,696	17,98,12,434	

U. TAHBILDAR,
Secretary to the Government of Assam,
Legislative Department.

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